

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 16/156/2015

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016**

NAME OF THE COMPANY: M/s. Reebok India Company

SECTION OF THE COMPANIES ACT: 621A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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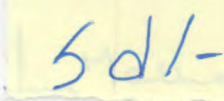
Present: Mr.Rakesh Kumar and Mr. Yuvraj Khanna, Advocates for
Applicant Company.

Mr. Arunendra Singh, Advocate, Mr. A.K.Shrivastava and Mr.
S.S.Sahini, Assistant Director for SFIO.

ORDER

Ld. Counsel for the petitioner prays for liberty to withdraw this
petition as the same is being considered by the Office of Regional Director.

Dismissed as withdrawn.


(Ina Malhotra)
Member Judicial